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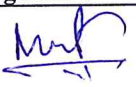
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 98/230/HDB/2017
NAME OF THE COMPANY	Optival Health Solutions Pvt Ltd
NAME OF THE TRANSFEROR COMPANY	Rietemed Pharma Retail Pvt Ltd
NAME OF THE TRANSFEREE COMPANY	Optival Health Solutions Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
CS R. Ramakrishna Gupta	PCS	ramakrishna@rma-cs.com 9848019915	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Counsel for O.L.	9440569156.	

Heard Mr. R. RamaKrishna Gupta, learned PCS and Mr. M. Anil Kumar,
Counsel for Official Liquidator.

Order pronounced by separate orders.


Member (Technical)


Member (Judicial)